

C.A. (IB). No.
196/KB/2017 In
C.P. No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th May, 2017, 10.30 A.M

Name of the Company		Nicco Corporation Ltd.	
Under Section		14	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Arvats Bhan Mullick, Advocate } Resolution on Professional }
2) Rahul Anandhy, Advocate - Nicco Corporation }
Rahul Anandhy }
25/5/17.

ORDER

Ld. Counsels on behalf of the Resolution Professional and the
Corporate Debtor are present.

Order pronounced. Certified copy of the order may be issued,
if applied for, upon compliance of all requisite formalities.


(Vijai Pratap Singh)
Member (J)